

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
LOK SABHA  
UNSTARRED QUESTION NO. †4439  
ANSWERED ON 28.03.2023

“DEVELOPMENT PROJECTS AND SCHEMES”

†4439. SHRI D.M. KATHIR ANAND:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has allocated any funds for the implementation of development projects and schemes under the urban local bodies and village/rural local administration, States/UTs wise; and
- (b) if so, the details thereof and the total funds granted/allocated for implementation of various projects and schemes under the urban local bodies and village/ rural local administration to all City corporations, municipalities, town and village panchayats during each of the last seven years, State and year-wise including Tamil Nadu?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) & (b) The subject of Urban Local Bodies is the mandate of Ministry of Housing and Urban Affairs (MoHUA) and that of Rural Local Bodies is the mandate of Ministry of Panchayati Raj (MoPR). The year-wise and State-wise funds allocated and released to the States including the State of Tamil Nadu under the Central Finance Commissions Grants for the Urban Local Bodies (as provided by the MoHUA) during the last seven years is at **Annexure-I** and for the Rural Local Bodies is at **Annexure-II**. Further, MoHUA has allocated/granted funds to the States under its various Missions/ Schemes such as - Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Swachh Bharat Mission-Urban, Pradhan Mantri Awas Yojana -Urban, has released funds to the States for the urban development which are given as per **Annexure-III, Annexure-IV and Annexure-V** respectively.

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**Annexure-I**

**Annexure referred to in Reply to part (a) & (b) of the Lok Sabha Unstarred Question No.4439 by Shri D M Kathir Anand Regarding Development Projects Scheme Answered on 28.03.2023**

**Year-wise and State-wise Allocation and Releases of Funds under the Central Finance Commissions Grants for the Urban Local Bodies during the last Seven Years.**

**All figures in Rs crores**

States/UTs	2015-16		2016-17		2017-18		2018-19		2019-20		2020-21		2021-22	
	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
Andhra Pradesh	348.92	331.47	625.73	611.47	719.59	651.63	829.02	587.06	1,112.52	872.57	1,129.00	1,129.00	888.00	888.00
Arunachal Pradesh	23.42	23.42	42.00	32.43	48.30	37.47	55.64	43.34	74.66	58.56	111.00	55.50	84.00	-
Assam	93.14	93.14	167.03	98.38	192.08	112.12	221.30	155.36	296.97	232.92	772.00	772.00	584.00	408.80
Bihar	256.83	255.01	460.59	456.07	529.68	405.12	610.23	473.68	818.90	637.79	2,212.00	2,212.00	1,724.00	1,518.00
Chhattisgarh	152.39	152.39	273.29	273.29	314.27	314.27	362.07	282.04	485.89	381.09	593.00	593.00	476.00	476.00
Goa	21.10	21.10	37.83	37.83	43.52	43.52	50.13	39.06	67.27	52.76	36.00	36.00	27.00	13.50
Gujarat	614.91	604.06	1,102.74	1,102.74	1,268.14	1,268.14	1,460.99	1,138.05	1,960.61	1,537.74	1,133.00	1,133.00	959.00	551.00
Haryana	199.61	184.64	357.96	331.11	411.66	397.76	474.26	353.47	636.45	462.20	561.00	569.50	436.00	387.00
Himachal Pradesh	19.36	19.36	34.72	34.72	39.93	30.98	46.01	35.84	61.74	48.42	207.00	207.00	156.00	156.00
Jammu & Kashmir	125.30	125.30	224.71	173.50	258.41	-	297.71	-	399.52	-	-	-	-	-
Jharkhand	183.74	169.61	329.51	292.27	378.92	305.81	436.55	280.04	585.83	378.40	654.00	654.00	535.00	535.00

Karnataka	562.08	562.08	1,007.99	1,007.99	1,159.19	1,155.41	1,335.47	1,040.27	1,792.16	1,405.62	1,270.00	1,270.00	1,031.00	750.00
Kerala	351.66	351.66	630.65	630.65	725.24	724.93	835.53	650.84	1,121.25	879.42	784.00	784.00	592.00	592.00
Madhya Pradesh	496.79	496.79	890.91	890.91	1,024.55	1,024.55	1,180.35	919.44	1,584.00	1,242.36	1,619.00	1,619.00	1,299.00	1,299.00
Maharashtra	1,191.24	1,191.24	2,136.31	2,136.31	2,456.74	2,456.74	2,830.33	2,204.70	3,798.23	2,979.02	2,013.00	2,013.00	1,721.00	1,721.00
Manipur	16.57	15.98	29.72	28.64	34.18	32.97	39.37	29.57	52.85	41.45	85.00	85.00	64.00	-
Meghalaya	3.03	3.03	5.43	4.19	6.24	4.84	7.19	5.60	9.65	7.57	88.00	88.00	66.00	-
Mizoram	11.54	11.54	20.68	20.68	23.80	23.80	27.41	21.36	36.78	28.85	45.00	45.00	34.00	34.00
Nagaland	12.23	12.23	21.94	16.94	25.23	19.57	29.07	22.64	39.00	30.59	60.00	45.00	45.00	-
Odisha	170.10	162.44	305.06	299.52	350.81	258.84	404.16	292.72	542.37	425.39	1,087.00	1,087.00	822.00	822.00
Punjab	235.41	233.97	422.16	415.93	485.49	440.03	559.31	427.94	750.58	581.64	578.00	578.00	460.00	460.00
Rajasthan	433.12	433.12	776.73	776.73	893.23	893.23	1,029.07	801.60	1,380.98	1,083.13	1,578.00	1,578.00	1,265.00	1,265.00
Sikkim	4.79	4.80	8.59	8.59	9.87	9.87	11.38	8.86	15.27	11.98	20.00	20.00	15.00	15.00
Tamil Nadu	790.04	790.04	1,416.82	1,416.82	1,629.33	1,263.96	1,877.10	1,462.18	2,519.02	1,975.70	1,504.00	1,504.00	1,196.00	1,196.00
Telangana	325.23	291.96	583.24	538.69	670.73	600.60	772.73	528.71	1,036.98	778.72	655.00	655.00	554.00	554.00
Tripura	21.41	21.41	38.40	29.65	44.15	44.15	50.87	39.63	68.26	53.54	92.00	92.00	70.00	70.00
Uttar Pradesh	983.60	983.60	1,763.94	1,750.04	2,028.51	1,537.33	2,336.99	1,817.62	3,136.18	2,455.98	3,981.00	3,980.50	3,190.00	3,190.00
Uttarakhand	78.29	75.42	140.41	118.46	161.47	134.72	186.02	108.68	249.63	188.18	278.00	278.00	209.00	209.00
West Bengal	637.21	558.20	1,142.74	1,142.74	1,314.14	1,314.14	1,513.98	1,179.32	2,031.71	1,376.79	1,705.00	1,705.00	1,395.00	973.00
<b>TOTAL</b>	<b>8,363.06</b>	<b>8,179.00</b>	<b>14,997.83</b>	<b>14,677.30</b>	<b>17,247.40</b>	<b>15,506.49</b>	<b>19,870.24</b>	<b>14,949.63</b>	<b>26,665.26</b>	<b>20,208.38</b>	<b>24,850.00</b>	<b>24,787.50</b>	<b>19,897.00</b>	<b>18,083.30</b>

## Annexure-II

Annexure referred to in Reply to part (a) & (b) of the Lok Sabha Unstarred Question No.4439 by Shri D M Kathir Anand Regarding Development Projects Scheme Answered on 28.03.2023

Year-wise and State-wise Allocation and Releases of Funds under the Central Finance Commissions Grants for the Rural Local Bodies during the last Seven Years.

(Rs. In crore)

Sl. No.	States	Under Fourteenth Finance Commission										Under Fifteenth Finance Commission			
		2015-16		2016-17		2017-18		2018-19		2019-20		2020-21		2021-22	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	934.34	928.41	1463.45	1454.05	1686.85	1675.88	1947.32	1729.23	2622.13	2336.56	2625.00	2625.00	1939.00	1917.85
2	Arunachal Pradesh	88.52	88.52	138.66	138.45	159.82	141.14	184.49	163.83	248.44	221.38	231.00	231.00	170.00	85.00
3	Assam	584.80	584.80	915.98	915.98	1055.80	1055.80	1218.82	1082.32	1641.19	1462.45	1604.00	1604.00	1186.00	1186.00
4	Bihar	2269.18	2269.18	3554.23	3142.08	4096.80	3630.39	4729.38	4199.71	6368.25	5674.70	5018.00	5018.00	3709.00	3709.00
5	Chhattisgarh	566.18	566.18	886.82	886.82	1022.18	1022.18	1180.02	1047.86	1588.94	1415.89	1454.00	1454.00	1075.00	1075.00
6	Goa	14.44	14.44	22.62	22.62	26.07	26.07	30.10	26.73	40.53	36.12	75.00	75.00	55.00	38.50
7	Gujarat	932.25	932.25	1460.18	1460.18	1683.08	1683.08	1942.96	1725.36	2616.26	2331.33	3195.00	3195.00	2362.00	2362.00
8	Haryana	419.28	419.28	656.72	656.72	756.98	756.98	873.86	775.99	1176.68	1048.53	1264.00	1264.00	935.00	935.00
9	Himachal Pradesh	195.39	195.39	306.05	306.05	352.76	312.60	407.24	361.63	548.36	488.64	429.00	429.00	317.00	317.00
10	Jharkhand	652.83	652.83	1022.53	1022.53	1178.63	1044.45	1360.62	1208.24	1832.12	1632.59	1689.00	1689.00	1249.00	1249.00
11	Karnataka	1002.85	972.36	1570.77	1547.66	1810.55	1784.26	2090.10	1841.54	2814.39	2504.13	3217.00	3217.00	2377.00	2375.50

12	Kerala	433.76	433.76	679.40	679.39	783.12	773.54	904.03	802.78	1217.30	1084.73	1628.00	1628.00	1203.00	1203.00
13	Madhya Pradesh	1463.61	1463.61	2292.46	2292.46	2642.40	2638.21	3050.41	2708.78	4107.48	3660.14	3984.00	3984.00	2944.00	2944.00
14	Maharashtra	1623.32	1623.32	2542.61	2542.61	2930.76	2597.10	3383.28	3004.37	4555.70	4059.55	5827.00	5827.00	4307.00	4107.82
15	Manipur	22.25	22.25	34.84	34.84	40.16	40.16	46.36	41.17	62.43	55.63	177.00	177.00	131.00	65.50
16	Meghalaya*	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	182.00	182.00	135.00	40.50
17	Mizoram*	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	93.00	93.00	69.00	34.50
18	Nagaland*	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	125.00	125.00	92.00	92.00
19	Odisha	955.52	955.52	1496.64	1496.64	1725.11	1725.11	1991.48	1768.44	2681.59	2389.54	2258.00	2258.00	1669.00	1669.00
20	Punjab	441.70	441.70	691.84	691.85	797.45	706.66	920.58	817.48	1239.58	1104.58	1388.00	1388.00	1026.00	1026.00
21	Rajasthan	1471.95	1471.95	2305.52	2305.52	2657.47	2657.47	3067.80	2724.22	4130.90	3681.01	3862.00	3862.00	2854.00	2854.00
22	Sikkim	16.03	16.04	25.11	25.11	28.95	28.95	33.41	29.67	44.99	40.09	42.00	42.00	31.00	31.00
23	Tamil Nadu	947.65	947.65	1484.31	1484.31	1710.90	1516.12	1975.07	1753.87	2659.50	1821.11	3607.00	3607.00	2666.00	2666.00
24	Telangana	580.34	580.34	908.99	908.99	1047.75	1047.75	1209.53	1071.59	1628.68	1451.30	1847.00	1847.00	1365.00	1365.00
25	Tripura	36.24	36.24	56.76	56.76	65.43	65.43	75.53	67.07	101.71	90.63	191.00	191.00	141.00	141.00
26	Uttar Pradesh	3862.60	3852.60	6050.02	6034.33	6973.57	6179.65	8050.34	7148.74	10840.04	9659.47	9752.00	9752.00	7208.00	7208.00
27	Uttarakhand	203.26	203.26	318.37	318.37	366.97	346.77	423.64	376.19	570.44	508.31	574.00	574.00	425.00	418.70
28	West Bengal	1532.21	1470.86	2399.91	2319.48	2766.26	2369.18	3193.39	2740.69	4300.01	3703.25	4412.00	4412.00	3261.00	3217.02
Total		21250.50	21142.74	33284.79	32743.80	38365.82	35824.93	44289.76	39217.53	59637.64	52461.66	60750.00	60750.00	44901.00	44332.89

\* Funds under Fourteenth Finance Commission not recommended to Non-Part IX States

## Annexure-III

Annexure referred to in Reply to part (a) & (b) of the Lok Sabha Unstarred Question No.4439 by Shri D M Kathir Anand Regarding Development Projects Scheme Answered on 28.03.2023

## Central Assistance released to States/UTs under AMRUT &amp; AMRUT 2.0

(Figures in ₹ crore)

#	Name of State / UT	Central Assistance Allocation for Projects under AMRUT	Central Assistance Allocation for Projects under AMRUT 2.0	Central Assistance Allocation for A&OE under AMRUT 2.0
1	Andaman and Nicobar	10.82	36.00	1.16
2	Andhra Pradesh	1,056.62	2,948.00	95.81
3	Arunachal Pradesh	126.22	226.00	7.35
4	Assam	591.42	775.00	25.20
5	Bihar	1,164.80	2,628.00	85.41
6	Chandigarh	54.09	170.00	5.52
7	Chhattisgarh	1,009.74	1,303.00	42.33
8	Dadra & Nagar Haveli	10.82	30.00	0.99
9	Daman & Diu	18.03		
10	Delhi	802.31	2,885.00	93.73
11	Goa	104.58	85.00	2.76
12	Gujarat	2,069.96	4,512.00	146.61
13	Haryana	764.51	1,496.00	48.61
14	Himachal Pradesh	274.07	256.00	8.32
15	Jammu & Kashmir	500.62	867.00	28.17
16	Ladakh	79.19	1,183.00	38.43
17	Jharkhand	566.17	4,628.00	150.37
18	Karnataka	2,318.79	1,374.00	44.65
19	Kerala	1,161.20	128.00	4.17
20	Lakshadweep	3.61	2.00	0.07
21	Madhya Pradesh	2,592.86	4,065.00	132.07
22	Maharashtra	3,534.08	9,310.00	302.51
23	Manipur	162.28	170.00	5.52
24	Meghalaya	72.12	111.00	3.62
25	Mizoram	126.22	143.00	4.64
26	Nagaland	108.19	176.00	5.73
27	Odisha	796.97	1,373.00	44.61
28	Puducherry	64.91	150.00	4.89
29	Punjab	1,204.47	1,836.00	59.67
30	Rajasthan	1,541.95	3,552.00	115.41
31	Sikkim	36.06	40.00	1.30
32	Tamil Nadu	4,756.58	4,942.00	160.56
33	Telangana	832.60	2,789.00	90.63
34	Tripura	133.43	157.00	5.09
35	Uttar Pradesh	4,922.46	8,161.00	265.19
36	Uttarakhand	533.72	585.00	19.02
37	West Bengal	1,929.32	3,658.00	118.88
	<b>Total</b>	<b>36,035.79</b>	<b>66,750.00</b>	<b>2,169.00</b>

## Annexure-IV

Annexure referred to in Reply to part (a) & (b) of the Lok Sabha Unstarred Question No.4439 by Shri D M Kathir Anand Regarding Development Projects Scheme Answered on 28.03.2023

## Funds Allocated to States/UTs for various components under SBM-U 1.0 and SBM-U 2.0

S. No.	State/UT	Allocation under SBM – U (2014-2021)	Allocation under SBM - U 2.0 (2021 to 2026)
1	A&N Islands	3.52	8.60
2	Andhra Pradesh	571.33	1,413.30
3	Arunachal Pradesh	36.28	129.00
4	Assam	244.30	503.50
5	Bihar	556.68	1,204.80
6	Chandigarh	28.02	45.20
7	Chhattisgarh	357.85	727.30
8	Dadra & Nagar Haveli	4.13	31.2
9	Daman & Diu	2.58	
10	Delhi	349.75	1,192.60
11	Goa	17.09	77.80
12	Gujarat	834.15	1,918.90
13	Haryana	287.08	645.70
14	Himachal Pradesh	43.95	156.70
15	Jammu & Kashmir	140.44	429.90
16	Jharkhand	258.71	519.00
17	Karnataka	820.96	2,245.30
18	Kerala	219.99	875.10
19	Ladakh	60.19	62.70
20	Madhya Pradesh	920.04	2,200.20
21	Maharashtra	1677.80	3,758.50
22	Manipur	83.10	96.20
23	Meghalaya	24.12	67.30
24	Mizoram	49.02	82.50
25	Nagaland	53.49	90.00
26	Odisha	372.02	821.40
27	Puducherry	28.94	58.10
28	Punjab	364.02	1,054.20
29	Rajasthan	705.46	1,765.80
30	Sikkim	11.52	19.40
31	Tamil Nadu	1200.50	3,296.70
32	Telangana	413.74	1,067.30
33	Tripura	100.37	85.30
34	Uttar Pradesh	1740.98	4,073.80
35	Uttarakhand	112.00	343.40
36	West Bengal	911.34	1,449.30
<b>Total</b>		<b>13605.46</b>	<b>32516.00</b>

## Annexure-V

Annexure referred to in Reply to part (a) & (b) of the Lok Sabha Unstarred Question No.4439 by Shri D M Kathir Anand Regarding Development Projects Scheme Answered on 28.03.2023

State/UT wise details of Central Assistance sanctioned since inception and year wise released Pradhan Mantri Awas Yojana-Urban

Sl. No.	Name of the State/ UT	Central Assistance Sanctioned since inception (₹ Crore)	Central Assistance Released Year wise (₹ Crores)							
			2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	
1	Andhra Pradesh	30,146.86	367.82	231.11	2,636.19	3,275.30	615.35	1,896.99	2,210.56	
2	Bihar	4,731.94	121.62	285.80	426.26	434.90	436.83	436.65	-	
3	Chhattisgarh	4,022.82	117.82	53.19	477.90	317.90	610.88	482.43	173.76	
4	Goa	0.08	-	-	-	0.36	-	-	-	
5	Gujarat	5,755.41	329.76	395.89	290.28	702.99	147.23	431.20	560.55	
6	Haryana	1,975.34	108.94	4.55	118.46	177.35	60.68	-	-	
7	Himachal Pradesh	183.70	9.21	11.32	15.93	19.85	20.84	12.67	35.58	
8	Jharkhand	3,366.10	110.25	192.92	664.53	363.55	253.97	422.90	211.39	
9	Karnataka	9,273.38	407.98	185.78	1,613.04	282.69	221.78	360.20	251.25	
10	Kerala	2,041.91	25.86	52.17	236.66	530.30	125.08	-	222.13	
11	Madhya Pradesh	11,922.46	296.04	388.52	2,232.12	2,210.63	437.05	1,498.66	1,105.17	
12	Maharashtra	12,463.62	-	371.58	74.32	296.27	61.38	814.76	71.06	
13	Odisha	3,104.85	169.55	110.26	149.07	380.89	272.43	286.40	286.06	
14	Punjab	1,212.72	3.78	63.57	63.75	33.57	-	211.22	16.74	
15	Rajasthan	2,021.61	237.33	93.19	106.12	14.64	44.16	-	271.37	
16	Tamil Nadu	8,620.96	125.02	617.93	1,104.47	1,009.04	1,471.45	842.41	1,085.56	
17	Telangana	2,412.83	324.14	136.90	722.06	-	-	-	-	
18	Uttar Pradesh	23,184.96	115.76	64.48	1,489.58	3,951.83	3,361.24	3,953.35	3,361.21	
19	Uttarakhand	720.90	65.35	28.05	106.29	8.76	-	52.39	-	
20	West Bengal	9,085.91	100.43	442.29	718.61	1,037.78	582.42	1,003.93	-	
<b>Sub-total(States):-</b>		<b>1,36,248.34</b>	<b>3,036.66</b>	<b>3,729.51</b>	<b>13,245.63</b>	<b>15,048.60</b>	<b>8,722.78</b>	<b>12,706.16</b>	<b>9,862.38</b>	
21	North East States	Arunachal Pradesh	188.29	27.77	28.90	20.78	11.01	20.66	7.95	27.63
22		Assam	2,364.32	-	13.65	321.55	6.67	483.30	81.00	177.75
23		Manipur	837.06	-	23.02	135.07	10.97	64.99	99.26	-
24		Meghalaya	68.31	-	0.19	4.22	-	-	0.10	16.72
25		Mizoram	585.16	15.69	-	57.48	28.33	-	69.63	-
26		Nagaland	510.29	16.23	60.54	9.68	65.05	14.41	106.24	34.12
27		Sikkim	7.73	-	-	1.25	1.61	-	-	-
28		Tripura	1,452.42	29.97	287.34	158.86	143.18	158.23	205.00	56.17
<b>Sub-total (N.E. States):-</b>		<b>6,013.57</b>	<b>89.66</b>	<b>413.65</b>	<b>708.88</b>	<b>266.82</b>	<b>741.60</b>	<b>569.19</b>	<b>312.38</b>	



29	Union Territories	A&N Island (UT)	5.31	-	-	0.23	-	0.17	-	1.03
30		Chandigarh(UT)	-	-	-	-	-	-	-	-
31		DNH&DD(UT)	47.25	-	0.41	18.09	3.44	3.37	-	-
32		Delhi(NCR)	-	-	-	-	-	-	-	-
33		J&K(UT)	685.61	-	2.06	50.88	29.46	76.40	106.24	35.24
34		Ladakh (UT)	30.12	7.88	-	7.60	1.30	-	-	4.45
35		Lakshadweep(UT)	-	-	-	-	-	-	-	-
36		Puducherry(UT)	213.24	-	4.32	41.70	9.48	45.08	19.07	12.19
		<b>Sub-total(UT): -</b>	<b>981.53</b>	<b>7.88</b>	<b>6.78</b>	<b>118.51</b>	<b>43.68</b>	<b>125.02</b>	<b>125.30</b>	<b>52.91</b>
		<b>Grand Total: -</b>	<b>1,43,243.44</b>	<b>3,134.20</b>	<b>4,149.94</b>	<b>14,073.01</b>	<b>15,359.10</b>	<b>9,589.39</b>	<b>13,400.66</b>	<b>10,227.67</b>

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